

**PATNA HIGH COURT, PATNA**  
**NOTIFICATION**

Dated: 18.08.2026

No. 1044A: The Hon'ble Court have been pleased to recall the stay earlier granted to Ms. Sushmita Kumari, J.M. 2<sup>nd</sup> Class, East Champaran at Motihari, in respect of her transfer from Vaishali at Hajipur, where she had earlier been allowed to continue for a period of six months, vide Notification No. 1009A dated 24.07.2026.

All other entries of Notification No. 1009A dated 24.07.2026 shall remain intact.

**By order of the High Court**

**Sd/- Rupesh Deo**

**Registrar General**

Memo No. 75770-75796 / Dated, Patna the 18.08.2026

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay Fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (Establishment), Patna High Court, Patna/ Registrar (IT)-cum-CPC, Patna High Court, Patna / Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Editor, Patna High Court, Patna / I/c Registrar-cum-P.P.S. to Hon'ble the Acting Chief Justice, Patna High Court, Patna / Officer on Special Duty, Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Joint Registrar (IT), Patna High Court, Patna/ Joint Registrar (Judicial), Patna High Court, Patna / O.S.D. (Infrastructure), Patna High Court, Patna / Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna / The Director, Bihar Judicial Academy, Gaighat, Patna/ Member Secretary, Bihar State Legal Services Authority, Patna/ O.S.D. (Computerization), Patna High Court, Patna / S.O. I/C, Monitoring Cell II, Patna High Court, Patna / S.O. I/C, Judicial Officers Service Record Room, Patna High Court, Patna / S.O. I/C, Infrastructure Cell, Patna High Court, Patna/ Senior Programmer, Patna High Court, Patna/ the Principal District and Sessions Judge, East Champaran at Motihari/ Vaishali at Hajipur for information (and communication to the officer concerned).

The representations dated 21.07.2026 and 27.07.2026 of the abovementioned officer stand disposed off in terms of the above.)

(-) For P.D.Js. concerned only.



**Registrar General**